

Disclosure of Assets by Justice Prafulla Chandra Pant, Judge, Supreme Court of India in terms of the Resolution adopted in the Full Court Meeting held on May 7, 1997.

DETAILS OF IMMOVABLE AND MOVEABLE PROPERTY (AS ON 23.09.2014)

Items	Description	Particulars/ Value		Remarks
		SELF	SPOUSE	
Landed property	Residential House	A house built on a plot measuring 60'X60' over Khasra No.149M and 150M in village Himmatpur Malla,Pargana Bhavar, Tehsil Haldwani, District-Nainital with full extent of property in the year 2002-03 (a small part added in 2008-09).	-----	Self acquired by purchase. House constructed with loans from State Govt., GPF & LIC, Finance Corporation. Valued at Rs.15,00,0000/- (Rupees Fifteen lakhs only) approximately at the time of acquisition in the year 2002-03.
		Ancestral House jointly owned with brothers measuring 133.826 Sq.meter, Nazul Plot No103/1(Declared Free Hold No.176) known as Umakant Nivas on Head Post Office Road,Simal Gair,Pithoragarh, having 1/3 rd share, acquired on inheritance on 04.05.2004.	-----	Value (of share owned) approximately Rs.5,00,000/- (Rupees Five Lakhs only) on the date inherited i.e.04.05.2004.
		Ancestral land, jointly owned with brothers and cousins in village Puraket(Pantyuri)alias Panda, Pargana Soar, Tehsil Pithoragarh, District-Pithoragarh having 1/12 th share acquired on 04.05.2004	-----	Approximately Rs.1,50,000/- (Rupees one lakh fifty thousand only) of the share owned at the time of share inherited.

	Savings Bank Account	SBI, Tallital, Nainital Balance as on date- Rs.2,50,000/-(Rupees Two Lakhs fifty thousand only) plus Multi Option Deposit.	SBI, Kusumkheda, Haldwani. Balance as on date Rs.7,00,000/- (Rupees Seven Lakhs only) approximately	-----
		PNB, Tallital, Nainital, Balance as on date Rs.5,25,000/-(Rupees Five Lakhs twentyfive thousand only) approximately.	Central Bank of India, Haldwani, Balance as on date Rs.4,000/- (Rupees Four thousand only) approximately.	-----
		BOB, Nirman Bhawan, Maulana Azad Road, New Delhi, Balance as on date Rs.11,000/- (Rupees eleven thousand only).	-----	-----
		UCo, Supreme Court Branch, Balance as on date Rs.1,90,632/- (Rupees One Lakh ninety thousand six hundred thirty two only).	-----	-----
	Fixed Deposits	Rs.4,00,000/- (Rupees Four Lakhs only) with PNB, Tallital, Nainital.	-----	-----
		Three receipts of Rs.2,00,000/-(Rupees Two Lakhs only) each with SBI, Tallital, Nainital.	-----	-----
	GPF	Balance as on date Rs.35,09,427/- (Rupees thirty five Lakhs nine thousand four hundred twenty seven only).	-----	-----
	Gold Ornaments	-----	Twenty tollas, valued approximately Rs.7,00,000/- (Rupees Seven Lakhs only)	-----